

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE**

MISCELLANEOUS APPLICATION NO.170/00176/2020

IN

ORIGINAL APPLICATION NO.170/00399/2019

DATED THIS THE 6th DAY OF JULY, 2020

CORAM: HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

(On video conference from his residence at New Delhi)

1. Chairman,
Coconut Development Board,
Ministry of Agriculture and Farmers Welfare,
Kera Bhavan, SRV Road,
Kochi 682 011.

2. Secretary,
Coconut Development Board,
Ministry of Agriculture and Farmers Welfare,
Kera Bhavan, SRV Road,
Kochi 682 011. MA Applicants/ OA respondents

(By Shri Madhukar Deshpande, Advocate through video conference)

Vs.

Shri Hemachandra.C
S/o (Late) Shri Javre Gowda,
aged 56 years,
Director,
Coconut Development Board,
(under Suspension),
residing at No.363, 4th Main,
2nd Cross, First Stage, Vijayanagar,
Mysore 570 017MA Respondent/ OA Applicant

(By Advocate Shri Hanifa.K through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicants/OA respondents wishes to withdraw the Miscellaneous Application. No.170/00176/2020, with liberty to approach the Hon'ble High Court of Karnataka to file a Miscellaneous Application in the pending Writ Petition in order to seek extension of time to hold the enquiry against the original applicant.

2. Accordingly, Miscellaneous Application. No.170/00176/2020 is, hereby, dismissed as withdrawn, with liberty, as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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